

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Ins.) No. 1482 of 2019

IN THE MATTER OF:

**Concast Steel & Power Ltd.
(In Liquidation)**

...Appellant

Versus

MSTC Ltd.

...Respondent

Present:

For Appellant: Mr. Arun Kathpalia, Sr. Advocate with Mr. R. Sudhinder, Ms. Ekta Bhasin, Ms. Pooja Chakrabarti, Mr. Prithwish Roy and Ms. Dikshaa Gupta, Advocates

For Respondent: Mr. Abhijeet Sinha, Mr. Saikat Sarkar and Ms. Pallavi Pratap (Caveator), Advocates for R-1.

O R D E R
(Virtual Mode)

09.03.2021: Arguments of parties are concluded.

Parties may file 'Written Submissions' not more than five pages with regard to the submissions they have already made. Copies of Judgments, if not already filed, be filed. The 'Written Submissions' and 'Copies of Judgments' may be filed within a week.

Reserved for Judgment.

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Justice Anant Bijay Singh]
Member (Judicial)**

sa/md